

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 38

Dated: Guwahati, the 3rd September, 2018

In supersession of all earlier Orders, Hon'ble the Chief Justice has been pleased to re-constitute the Special Bench to hear the petitions pertaining to Foreigners Tribunal matters, w.e.f. 5th September, 2018. The said Special Bench, till further orders, will comprise of Hon'ble Mr. Justice Manojit Bhuyan and any other available Hon'ble Judge junior to Hon'ble Mr. Justice Manojit Bhuyan.

By Order,
Sd/- A. Ajitsaria
REGISTRAR (JUDICIAL)

Memo No. HC. III -29/2013/ 1267-1285/G Dated 3rd September, 2018.

Copy to:

- 1) The Registrar General, Gauhati High Court, Guwahati.
- 2) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
- 4) The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 5) The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 6) The Chairman, N.E. Bar Council, Guwahati.
- 7) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Deputy Registrar,(_____), Gauhati High Court, Guwahati.
- 9) The Asstt. Registrar (_____),Gauhati High Court, Guwahati.
- 10) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 11) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- ✓ 12) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 13) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr. Justice Arup Kumar Goswami, Gauhati High Court, Guwahati.
- 15) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
- 17) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

3-9-18

REGISTRAR (JUDICIAL)